

ITEM NO.29

COURT NO.4

SECTION X

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

IA 194415/2019 in Writ Petition(s)(Criminal) No(s). 304/2018

AMIT BHARDWAJ

Petitioner(s)

VERSUS

UNION OF INDIA &amp; ORS.

Respondent(s)

(ONLY I.A. NO. 194415/19 IN WRIT PETITION(CRL.) NO. 304 OF 2018 TO  
BE LISTED ON 18.12.2019  
IA No. 194415/2019 - EXTENSION OF TIME)

Date : 18-12-2019 This matter was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE ROHINTON FALI NARIMAN  
HON'BLE MR. JUSTICE S. RAVINDRA BHAT

For Petitioner(s) Mr. Gaurav Agrawal, Adv.  
Mr. Deepak Prakash, AOR  
Mr. Nikhil Balan, Adv.  
Mr. Laxmikant, Adv.  
Mr. Nachiketa Vajpayee, Adv.  
Ms. Divyangna Malik, Adv.  
Mr. Raneev Dahiya, Adv.  
Mr. Sidharth Sen, Adv.

For Respondent(s) Mr. Sanjay Jain, ASG  
Ms. V. Mohana, Sr. Adv.  
Mr. Pranay Ranjan, Adv.  
Mr. Shailender Saini, Adv.  
Mr. B.V. Balramdas, AOR  
Mrs. Anil Katiyar, AOR

Mr. Viresh B. Saharya, AOR  
Mr. Akshat Agarwal, Adv.  
Mr. Dinkar Takiar, Adv.  
Mr. Maninder Singh, Adv.

Mr. Manoj Gorkela, Adv.  
Mr. Chitral Gambhir, Adv.  
Mr. Ram Srivastava, Adv.  
For M/s. Gorkela Law Office, AOR

Mr. Nishant Ramakantrao Katneshwarkar, AOR

Mr. Shubhranshu Padhi, AOR

Mr. Ashish Yadav, Adv.  
Mr. Joseph Aristotle S., AOR  
Mr. Suhaan Mukerji, Adv.  
Ms. Astha Sharma, Adv.  
Mr. Amit Verma, Adv.  
Mr. Abhishek Manchanda, Adv.  
Ms. Kajal Dalal, Adv.  
Mr. Prastut Dalvi, Adv.  
For M/s. PLR Chambers And Co., AOR

Mr. Chirag M. Shroff, AOR  
Ms. Yashika Verma, Adv.  
Ms. Riya Thomas, Adv.

Mr. Siddharth Mittal, AOR  
Mr. Prabhat Kumar, Adv.

Mr. M. Shoeb Alam, Adv.  
Ms. Pallavi Pratap, AOR

Mr. Nischal Kumar Neeraj, AOR

Ms. Kamakshi S. Mehlwal, AOR

Mr. Himanshu Mehra, Adv.  
Mr. Sumit Sarna, Adv.  
Mr. Anit Sarna, Adv.  
Mr. Deepak Anand, AOR

Ms. Kaveri Kirshna Sharma, Adv.  
Mr. Hitesh Kumar Sharma, Adv.  
Ms. Meetali Gupta, Adv.  
Mr. B.K. Sinha, Adv.  
Ms. Kusum Choudhry, AOR

Mr. Sanjay Jain, ASG  
Ms. Binu Tamta, Adv.  
Ms. Nisha Bagchi, Adv.  
Ms. Pooja Sharma, Adv.  
Mr. Surender Kumar Gupta, Adv.  
Mr. R.R. Rajesh, Adv.  
Ms. Suhasini Sen, Adv.  
Ms. Priya Mishra, Adv.  
Mr. Arun Kumar Yadav, Adv.  
Mr. Raj Bahadur Yadav, Adv.  
Mr. B. Krishna Prasad, AOR

UPON hearing the counsel the Court made the following  
O R D E R

**IA No. 194415/2019:**

The application for permission seeking extension of time is granted on the footing that a sum of Rs. 2 Crores will be deposited today in the Registry of this Court which makes up a sum of Rs. 6 Crores till date. The remaining sum of Rs. 4 Crores will be deposited by 31.03.2020. We make it clear that no further extension will be granted.

I.A. stands disposed of accordingly.

(R. NATARAJAN)  
COURT MASTER (SH)

(PARVEEN KUMARI PASRICHA)  
BRANCH OFFICER